

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH**

C.P. No. 51/241-242& 244/NCLT/AHM/2018



Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 21.01.2019**

Name of the Company: Krishak Bharati Cooperative Ltd.  
V/s.  
Gujarat State Energy Generation Ltd. & Ors.

Section of the Companies Act: Section 241-242 & 244 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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FOR	1. KAMYA SHAH ARJUN JOSHI	ADV	PETITIONER	
	2. BRIWAN MADMAN For Adv - Abhishek Mehta		Respondent 4	


**ORDER**


The Parties are present through their respective Learned Counsels as stated above.

The Respondent no. 4 is appeared through his Learned Counsel, however, none appeared for the rests of the Respondents.

Hence, the Petitioner is directed to inform the date of hearing to the Respondents except Respondent no. 4.

List the matter on 27.03.2019 for hearing before admission.

  
**MANORAMA KUMARI**  
**(MEMBER JUDICIAL)**

  
**HARIHAR PRAKASH CHATURVEDI**  
**(MEMBER JUDICIAL)**

Dated this the 21st day of January, 2019.